

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 218/MP/2023**

- Subject : Petition under Section 79 of the Electricity Act, 2003 seeking a direction to Central Transmission Utility of India Ltd. for grant of connectivity for Hybrid Project comprising of Solar 400 MW, Wind 400 MW and Energy Storage System 380 MWh of ACME Cleantech Solutions Pvt. Ltd.
- Date of Hearing : **11.8.2023**
- Coram : Shri Jishnu Barua, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member
- Petitioner : ACME Cleantech Solutions Limited.
- Respondents : Central Transmission Utility of India Ltd. (CTUIL) and 1 Ors.
- Parties Present : Shri Vishrov Mukerjee, Advocate, ACMECSL  
Shri Girik Bhalla, Advocate, ACMECSL  
Shri Raghav Malhotra, Advocate, ACMECSL  
Shri Shubham Arya, Advocate, CTUIL  
Ms. Reeha Singh, Advocate, CTUIL

**Record of Proceedings**

At the outset, learned counsel for the Petitioner submitted that the present Petition is similar to Petition No. 211/MP/2023 filed by ACME which has been awarded the Solar-Wind Hybrid Project under the same bid process but its Connectivity application has not been considered by CTUIL on similar grounds. Learned counsel for the Petitioner adopted the submissions made in the Petition No. 211/MP/2023 during the course of the day.

2. Learned counsel for CTUIL adopted the submissions made in Petition No. 211/MP/2023 and requested to consider the reply filed by CTUIL in Petition No. 211/MP/2023 for the present Petition also.
3. After hearing the learned counsels for the parties, the Commission reserved the matter for order.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**